

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 12.12.2022

COURT OF REGISTRAR

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

11:30 A.M.

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No.4696 of 2022 in Comp. App. (AT) (Ins) No. ___of 2022	Vivek Raheja Vs. Kotak Mahindra Bank & Anr.	Harsh Garg
2.	I.A. No.4712 of 2022 in Comp. App. (AT) (Ins) No. ___of 2022	BLS Polymers Ltd. Vs. RMS Power Solutions Pvt. Ltd.	Krishnamohan Menon
3.	I.A. No. 4691 of 2022 in Comp. App. (AT) (Ins) No. ___of 2022	Maharashtra Industrial Development Corporation Vs. Bhadrashree Steel & Power Ltd. & Ors.	Shraddha
4.	I.A. No. 4693 of 2022 in Comp. App. (AT) (Ins) No. ___of 2022	Virtuaal Retail Pvt. Ltd. Vs. BMI Wholesale trading Pvt. Ltd.	Amit Verma
5.	I.A. No. 4694 of 2022 in Comp. App. (AT) (Ins) No. ___of 2022	Aditya Goel & Associates Vs. Ravinder Kumar Goel & Anr.	Muskan Gupta
6.	I.A. No.4707 of 2022 in I.A. No. ___ of 2022 in Comp. App. (AT) (Ins) No. 636 of 2021	Rahul jain Vs. Tarun Dutt & Ors.	Vishal Ganda
7.	I.A. No. 4695 of 2022 in Restoration App. No. __ of 2022 in Comp. App. (AT) (Ins) No. 439 of 2022	Regional PF Commissioner, Jaipur Vs. Pratibha Khandelwal (RP) & Ors.	Kaushik Kumar Dey
8.	I.A. No. 4697 of 2022 in Comp. App. (AT) No. ___of 2022	Mecamidi S.A. Vs. Mecamidi HPP India Pvt Ltd.	Ramni Taneja

9.	I.A. No. 4683 of 2022 in Comp. App. (AT) No. ___of 2022	Alok Kumar Goel Vs. Union of India, Ministry of Corporate Affairs	Karan Gandhi
10.	I.A. No. 4684 of 2022 in Comp. App. (AT) No. ___of 2022	Viraj Gaurishankar Kalyani Vs. Kole Investment & Trading Company Pvt. Ltd. & Ors.	Kunal Cheema

Copy to: -

- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

By order
-sd/-
Assistant Registrar